

8


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 282/9/HDB /2018
NAME OF THE COMPANY	Sew Infrastructure Ltd
NAME OF THE PETITIONER(S)	Kataline Constructions & Technologies Private Limited
NAME OF THE RESPONDENT(S)	Sew Infrastructure Ltd
UNDER SECTION	9 Of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Srikanth for T. Surya Satish	Advocate	9849034027 9775347534	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel Mr.M.Srikanth for Mr.T.Surya Satish present for Petitioner.

Petitioner filed proof of despatch of copy of petition on Respondent.

None appeared for Respondent

Petitioner is directed to issue notice of date of hearing to the Respondent.

Respondent shall file reply within two weeks serving a copy in advance to the petitioner.

List the matter on 01.08.2018.

  
MEMBER JUDICIAL